

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

15

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02-08-2018

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER : MA/58,59,60/IB/2018
PETITION NUMBER : CP/541/IB/2018
NAME OF THE PETITIONER(S) : ICICI BANK LTD
NAME OF THE RESPONDENT(S) : MARG LTD & 2 ORS
UNDER SECTION : 60(5)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
-------	-------------------	-------------	-----------

1. E. OMPRAKASH.
(Senior Counsel).

Counsel for Applicants

V.M. Karthik

A/B

V.M. KARTHIK.

for Ramalingam & Associates

2. N. P. Vijay Kumar
R. Pradeep

Counsel for Respondent R. Pradeep

ORDER

Counsel for Petitioner/Financial Creditor present. Counsel for
Respondent/Corporate Debtor present. Matter is adjourned for hearing
submissions in the main CP/541/2018. Put up on 16.08.2018.

-sd-
(S VIJAYARAGHAVAN)
Member (Technical)

-sd-
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)